

Flood Control Project

1291. SHRI ANANTHA RAMULU MALLU: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government has chalked out any programme regarding the States particularly known as Chronic-Flood States or to say that floods either from Sea Storm or river etc. have been noticed almost every year;

(b) if so, the names of such States;

(c) what are the specific steps taken by Government for the safety of the sea coast living people;

(d) the details regarding the financial assistance provided by the Central Government to such States; and

(e) whether Government are satisfied with the progress of the projects which are under construction to control the flood and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). Flood control being a State subject, the responsibility for planning, investigation and execution of flood control and other related projects rests with the State Governments and funds for this sector are provided by the States in their respective Annual Plan Budgets. However, Central Government has constituted the Ganga Flood Control Commission for preparation of a comprehensive Plan for flood control in the Ganga Basin States, drawing out phased and coordinated programme of the implementation of the flood control works in the basin States. Brahmaputra Board has also been constituted recently in pursuance of the Brahmaputra Board Act of 1980

to prepare a Master Plan to control the floods, bank erosion and improvement of drainage having regard to the development and utilisation of water resources of Brahmaputra Basin for irrigation, hydropower, navigation and other beneficial purposes.

(c) and (d). Government of India is providing Central loan assistance to the Kerala Government for anti-sea-erosion works to protect 320 km. of the vulnerable coastline in a phased manner. So far 253 km. of coastline has been protected upto March 1981. Central assistance of Rs. 21.96 crores has been provided to the Kerala Government for anti-sea-erosion works upto March 1981 against a total expenditure of Rs. 49.79 crores by the State Government.

(e) The flood control schemes executed by the State Governments have provided reasonable protection to the areas covered by such schemes.

Stock of Foodgrains

1292. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) stock position of foodgrains of all kinds with Government as on the 1st February, 1982;

(b) whether there is any appreciable fall in the stock position since 1st November, 1981; and

(c) whether the quota of foodgrains to be distributed through the Fair Price Shops for the States has been reduced; if so, facts in detail with particular reference to Bihar?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The stock of foodgrains with the public agencies